

(b) No assessment about tax forgone due to Double Taxation Avoidance Treaty has been made.

(c) Does not arise in view of (b) above.

Setting up of incubation fund for job growth

1003. SHRI BAISHNAB PARIDA: Will the Minister of FINANCE be pleased to state:

(a) whether it is proposed to set up ₹ 10,0000 crore incubation fund to give thrust on more jobs in the country;

(b) if so, the details thereof;

(c) whether this has since been launched; and

(d) if so, how far has it addressed this issue?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) No such proposal is under consideration at present.

(b) to (d) Do not arise.

Restructuring of PSBs

1004. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government feels the need to restructure the Public Sector Banks (PSBs) in India;

(b) if so, the details thereof;

(c) whether Government is planning to move all PSBs into a holding company which is then managed with an objective to make these banks perform like private sector banks;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (e) The Government is conscious of the need to restructure the Public Sector Banks in India.